

ITEM NO.50

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 20302/2021

GARIBEY (DEAD) THROUGH LRS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR OF CONSOLIDATION & ORS.

Respondent(s)

Date : 21-03-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shakti Singh, Adv.
Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Debashis Mukherjee, Adv.
Mr. Ajay Kumar Rai, Adv.
Mr. Lokesh Kumar Choudhary, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Await service report in respect of respondent nos. 1 and 3.
Service is complete on respondent nos. 2 and 12 but none
has entered appearance.

Opportunity to respondent nos 4 to 11 to file counter
affidavit has already been declined.

List again on 2.5.2023.

ATUL M. KURHEKAR
Registrar